

(c) if so, the steps Government have taken to remove this ambiguity ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) (a) 23 applications under Chapter III of the M R T P Act, 1969 have so far been referred to the M R T P Commission

(b) and (c) The Government is considering amendments to the definition of the term "inter-connected undertakings" for the purpose of making it more scientific in view of abolition of managing agency system

Damage caused by Floods in Barauni

819 **SHRI N E HORO** Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state

(a) the estimate of damage caused due to the flood effect in Barauni; and

(b) the steps taken by Government to save this loss ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P C SETHI)

(a) There was no damage caused to the Barauni Refinery due to recent floods in Barauni. However, an expenditure of Rs 6,000/ was incurred by the refinery on the protective measures taken to prevent flood waters entering the refinery and townships

(b) Does not arise.

Technical Team to study Damage Caused by Heavy Rains and Floods in Bihar

820 **SHRI R. P. ULAGANAMBI**
SHRI RAM SHEKHAR
PRASAD SINGH

Will the Minister of **FINANCE** be pleased to state :

(a) whether the 8-Member Technical Team set up by the Planning Commission

has visited and made an on-the spot study of the extent of damage caused by heavy rains and floods in Bihar,

(b) if so, the recommendations made by the Team, and

(c) the Central assistance given to the Bihar Government for providing relief to the affected people ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) to (c) A Central team of officers visited Bihar in August, 1971 and assessed the requirement of funds for relief measures for purposes of Central assistance. This team has recommended, for purposes of Central assistance, a ceiling of Rs 46 275 crores on various relief, rehabilitation and repair measures necessitated by the floods and heavy rains. This ceiling has been accepted subject to a further review. An amount of Rs 12 25 crores, including Rs 7 25 crores as short-term loan for agricultural inputs, has so far been sanctioned to the State Government. Further assistance will be released on the basis of the progress of expenditure

Setting up of Alloy Steel Plant at Kanpur

821 **SHRI B. D CHANDRA**
GOWDA
SHRI YAMUNA PRASAD
MANDAL

Will the Minister of **DEFENCE** be pleased to state :

(a) whether there is any proposal under consideration of Government to set up an Alloy Steel Plant at Kanpur,

(b) if so, the main features thereof,

(c) the time by which the work on this project will be started, and

(d) the financial implications thereof ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) The Government have already sanctioned the setting up of the Special Steels Project in the Defence Sector at Kanpur.

(b) A large number of alloy and special steels required for the modern armaments production will be produced in this Factory. The project will have a capacity of 16,400 tonnes per year of finished sections such as billets, small and medium sections, sheets, strips and so on.

(c) The work connected with the planning of the project has already commenced.

(d) The Government have sanctioned an estimated expenditure of Rs. 46.01 crores including Rs. 5.36 crores in foreign exchange to set up this Project.

Towers set up by Pindi along Truce Line in Jammu Area

822. SHRI D. B. CHANDRA GOWDA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have seen the press reports in the "Hindustan Times" dated the 26th October, 1971 wherein it has been stated that Pindi have set up towers along the truce line in the Jammu area; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) Developments across the border are taken into consideration in drawing up our defence plans.

Construction of Houses for Employees of Bharat Earth Movers, Bangalore

823. SHRI A. K. GOPALAN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to take steps to construct housing quarters for the employees of Bharat Earth Movers, Bangalore on a top priority basis ;

(b) if so, when; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Bharat Earth Movers Limited has two factories, viz., the Earth Mover Factory at Kolar Gold Fields and the Railcoach Factory at Bangalore. A housing colony for the Kolar Gold Fields factory has already been constructed. As regards the Railcoach Factory, about 420 employees of this factory are at present occupying quarters in the housing colony of Hindustan Aeronautics Limited, Bangalore. Bharat Earth Movers Ltd. have initiated action to acquire suitable land for building a housing colony for the Railcoach Factory at Bangalore also. However, in view of the need for economy in the present situation, the construction of the colony will have to wait for some time.

Mining of International Border from Rajasthan to Ladakh by Pakistani Troops

824. SHRI K. LAKKAPPA : Will the Minister of DEFENCE be pleased to state :

(a) whether recently the Pakistani troops have heavily mined the entire international border from Rajasthan to Ladakh in violation of the ground rules;